

[1 August, 2002]

RAJYA SABHA

(c) whether Government are aware that several transport authorities are still using old system of registration; and

(d) if so, how and under what authority, alongwith the action being contemplated against them?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI):  
(a) to (c) The new system of registration mark came into force on 1 st July, 1989. The new system of registration, however, does not disturb the registration mark already allotted to the vehicles as per the old registration patterns, which is being continued.

(d) Does not arise.

**Weak bridges on National Highways in A.P.**

1742. DR. DASARI NARAYANA RAO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government have identified weak and narrow bridges and culverts on the National Highways in Andhra Pradesh for reconstruction;

(b) if so, the details thereof; and

(c) by when the reconstruction work on these bridges and culverts would commence and be completed?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI):  
(a) Yes, Sir.

(b) 91 nos of bridges have been identified for widening and 42 nos of bridges and 127 nos of culverts have been identified for reconstruction, mainly because these are very old.

(c) 18 nos of bridges and 75 nos. of culverts are included in the Annual Plan 2002-03 for reconstruction/widening. In addition, 2 bridges on North-South Corridor are proposed to be reconstructed under National Highways Development Project (NHDP). Reconstruction/widening of the balance bridges and culverts will be taken up in a phased manner depending on the inter-se priority and availability of funds. It is too early to indicate dates of commencement and completion of these bridges and culverts.